

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4231
ANSWERED ON:20.02.2014
NATIONAL LAND RECLAMATION COUNCIL
Tanwar Shri Ashok

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether National Land Reclamation Council was constituted under the Chairmanship of the Prime Minister in 2007;
- (b) if so, the details thereof; and
- (c) the details of the matters discussed in the Council so far?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI LAL CHAND KATARIA)

(a) to (c) The Ministry has constituted National Council for Land Reforms under the Chairmanship of the Prime Minister on 9th January, 2008 to lay down broad guidelines of policy recommendations on agrarian relations and land reforms based on the recommendations of the `Committee on State Agrarian Relations & the Unfinished Task in Land Reforms` or otherwise. The first meeting of the Council is yet to be held.